

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 306**  
**CP-75/ND/2024**

**IN THE MATTER OF:**

**Great City Developers Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**Ujwal Properties Pvt. Ltd.**

... **Respondent**

**Under Section: 241(1), 242**

**Order delivered on 18.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Sr. Counsel Amit Chadha, Adv. Sayare, Adv. Vivek Sharma

**For the Respondent** : Mr. Anupam Lal Das, Sr. Adv., Mr. Anirudh Singh, Mr. Karma Dorjee, Adv. for R-4.

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 5 pm, let the petition be listed for hearing on 19.04.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**